

Annexure-7

Name of the corporate debtor: Richa Industries Limited; Date of commencement of liquidation: 11.06.2025; List of stakeholders as on: 28.08.2025

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Perfect Homes Real Estate Private Limited	Others	10.07.25	20,67,39,726.03	17,00,00,000.00	EMD	NA	NA	-	1.74%	-	-	3,67,39,726.00	-	No agreement was produced in support of the Interest, and the interest amount is not reflected in the books of account of the CD
2	Dev Rishi Papers	Others		2,50,00,000.00	2,50,00,000.00	EMD	NA	NA	-	0.26%	-	-	-	-	EMD Deposited in the company for participation in Resolution Plan process
3	Amita Garg	Others	10.07.25	23,15,098.00	23,11,130.00	Interim Finance	NA	NA	-	0.02%	-	-	3,968.00	-	Interim Finance
4	Manish Gupta	Others	07.07.25	12,53,683.00	10,02,598.00	Salary + TA/DA	NA	NA	-	-	1,48,688.00/-	-	2,51,085.00	-	He is the director of the company and is a related party, salary to be verified considering approval u/s 28 is required for any transaction with a related party

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5	Richa Holdings Limited	Others	07.07.25	7,91,20,060.00	3,67,50,000.00	Unsecured loan existing prior to CIRP Related party of CD	NA	NA	-	-	-	-	4,23,70,060.00	-	No agreement about Interest @ 12% is available, even in CD books; no provision for Interest is created.
6	Richa Holdings Limited	Others	07.07.25	33,13,225.00	32,79,942.00	Interim Finance	NA	NA	-	-	-	-	33,283.00	-	Interest upto 10th June 2025 is considered
7	Saariga Construction P Ltd	Others	07.07.25	43,24,10,139.00	-	Unsecured Loan	NA	NA	-	-	-	-	43,24,10,139.00	-	Lack of requisite documents to verify the claims
8	Saariga Construction P Ltd	Others	07.07.25	6,60,50,492.18	1,68,02,512.67	Interim Finance	NA	NA	-	0.17%	-	-	4,92,47,979.50	-	Security Deposit - Principal and Interest
9	Sandeep Gupta	Others	07.07.25	18,02,394.00	6,37,463.00	Salary + TA/DA	NA	NA	-	-	11,64,931.00	-	11,64,931.00	-	He is the director of the company and is a related party, salary to be verified considering approval u/s 28 is required for any transaction with a related party
10	Subhash Gupta	Others	07.07.25	1,64,387.00	1,64,387.00	Tractor Rental Income	NA	NA	-	-	-	-	-	-	NA
11	Subhash Gupta and Sons P Ltd	Others	07.07.25	16,69,95,849.00	7,01,87,000.00	Unsecured loan existing prior to CIRP - Related party of	NA	NA	-	-	-	-	9,68,08,849.00	-	No evidence is available for admission of Interest.

						CD									
12	Garima Gupta	Others	07.07.25	4,73,33,214.00	-	Related party	NA	NA	-				4,73,33,214.00	-	Lack of requisite documents to verify the claims as nothing is appearing in CD books
13	Shyam Baba Developers	Others	04.08.25	90,27,582.00	90,27,582.00	Interest on Interim Finance	NA	NA	-	0.09%			-	-	NA
14	Sirsa Deposit and Advanced Limited	Others	08.07.2025	90,00,00,000.00	-		NA	NA	-				90,00,00,000.00	-	Unable to verify the claim submitted by the creditor
15	A to Z Chemicals	Others	19.06.2025	90,00,00,000.00	-		NA	NA	-				90,00,00,000.00		Unable to verify the claim submitted by the creditor
	Total			2,84,15,25,849.21	33,51,62,614.67		-	-	-	2.29%	11,64,931.00		2,50,63,63,234.50	-	



Mohit Chawla
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Richa Industries Limited
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